Suppl. Cause List No.1 Sr. No. 07

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRR No. 03/2013 IA No. 04/2013

Ram Rattan

...Petitioner

Through :- Mrs. Surinder Kour, Sr. Advocate.

v/s

Beli Ram and others

...Respondent(s)

Through :- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

AMMU & KASHMI

<u>ORDER</u>

On request of learned counsel for the petitioner, adjourned.

List on 29.07.2020.

(PUNEET GUPTA) JUDGE

Jammu 16.06.2020 Tarun